

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

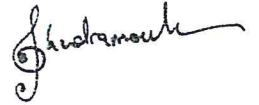
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/121/2017
NAME OF THE TRANSFEROR : RONNY GEORGE
NAME OF THE TRANSFERREE : PROFESSIONAL COURIERS NETWORK LTD & 6
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Chandramouli Prabhekar

Counsel for Petitioner



2) S. Santhosh
For P. Gurusethan

Counsel for
Respondents



ORDER

Counsels for both the parties are present. The order has been produced issued by the NCLAT on 09.08.2017, wherein the order dated 14.07.2017 passed in CA/121/2017 has been stayed. The copy of the order is placed on file. Matter is adjourned. Put up on **18.09.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)